

OFFICE OF DISTRICT & SESSIONS JUDGE, UDAIPUR

Date : 14-05-2021

ORDER

Sh. Vikram Singh, Additional District & Sessions Judge, No.3, Udaipur (Contact No. 9414341197) shall remain available at Headquarter on 15-05-2021 and 16-05-2021, to deal with urgent judicial matters relating to all types of cases triable by ADJ/DJ Cadre Courts.

District & Sessions Judge,
Udaipur

No. :- EV/DJR/2021/15

Date : 14-05-2021

Copy Forwarded for information and necessary action :-

- 1- Sh. Vikram Singh, Additional District & Sessions Judge, No.3, Udaipur
- 2- CJM, Udaipur
- 3- Remand Duty Officer for Courts up to CJM level
- 4- S.P. Udaipur.
- 5- All S.H.O. of the Judgeship through E-Mail with direction that they shall first contact the Presiding officer of the concerning court and in case of his/her non availability, shall put up the remand and any other application before the above authorized officer.
- 6- Public Prosecutors, Udaipur
- 7- President, Bar Association, Udaipur

District & Sessions Judge,
Udaipur